



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 257 দিশপুৰ, সোমবাৰ, 24 জুন, 2019, 3 আহাৰ, 1941 (শক)

No. 257 Dispur, Monday, 24th June, 2019, 3rd Ashadha, 1941 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 19th June, 2019

No. LGL.40/1998/357.- The Governor of Assam is hereby pleased to notify that Shri Rajesh Bhatra, a practicing Advocate of Guwahati has been co-opted by the other Members of the Assam Advocates Welfare Fund Committee constituted under section 4 of the said Act, vide this Deptt.'s Notification No.LGL.40/1998/350 dtd. 18/02/2019, as co-opted Member of the said Committee, in exercise of powers conferred under section 4(3)(h) of the said Act.

This notification shall come into force with immediate effect.

S. M. BUZAR BARUAH,

Commissioner & Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.